


NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/398/ (IB)/2017
NAME OF THE PETITIONER(S) : SRI GUNAMALAI VILAS POWER TIN FACTORY
NAME OF THE RESPONDENT(S) : S & S INDUSTRIES & ENTERPRISES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	K. NAGARAJAN	Advocate	

ORDER

Counsel for petitioner present. No representation on behalf of the respondent.
Counsel for petitioner prayed time for making submissions. He undertakes to
send private notice to the respondent. Time extended for hearing submissions by
both the sides. Put up on 11.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)